## HIGH COURT OF MEGHALAYA SHILLONG

No.HCM/II/63/2013

Dated Shillong 4<sup>th</sup> March, 2014

## **NOTIFICATION**

Hon'ble the Chief Justice has been pleased to appoint Registrar General of the Court as ex-officio taxing-officer to discharge functions under Court Fees Act, 1870, in addition to his duties.

REGISTRAR